

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/9900 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Rousan Ara Rahman,  
District & Sessions Judge,  
Karimganj.

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Dated Guwahati, the 26 September, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD/2024/6076 Dtd. 23.09.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave for 3 (three) days w.e.f. 03.10.2024 to 05.10.2024, along with station leave permission, from the evening of 01.10.2024 till the evening of 05.10.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-69/2004/ 99 01 /A, dated , 26-09-24**  
Copy to:

✓ The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*[Signature]*